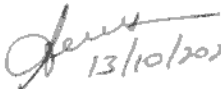


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 14.10.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	HEARING
1. O.S. 872/2015	O.S. 1434/2013
2. Misc.40/2017	EX. 23/2014
HEARING	O.S. 1618/2014
3. FDP. 5/2004	O.S. 1466/2015
4. O.S. 282/2009	O.S. 228/2017
5. O.S. 534/2010	O.S. 842/2017
6. O.S. 536/2010	O.S. 10/2018
7. O.S. 572/2010	O.S. 790/2018
8. O.S. 224/2011	O.S. 1314/2018
9. O.S. 518/2011	O.S. 320/2019
10. O.S. 942/2013	O.S. 326/2019
EVIDENCE	O.S. 328/2019
11. O.S. 1100/2009	O.S. 476/2019
12. O.S. 956/2010	O.S. 898/2019
13. O.S. 446/2011	O.S. 536/2013
14. O.S. 940/2009	
15. O.S. 1104/2008	


13/10/2020

I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.09.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 14.10.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	ARGUMENTS
1) O.S 982/2008	16) O.S 1282/2011
2) O.S 422/2010	HEARING
3) O.S 898/2013	17) O.S 678/2013
4) O.S 170/2015	18) O.S 762/2013
5) O.S 624/2015	19) O.S 1478/2013
6) O.S 346/2017	20) O.S 1446/2015
7) O.S 1264/2017	21) O.S 428/2016
8) O.S 1120/2018	22) O.S 968/2016
9) O.S 1380/2018	23) O.S 1336/2016
EVIDENCE	24) O.S 1386/2016
10) O.S 1214/2008	25) O.S 260/2017
11) O.S 1760/2008	26) O.S 204/2018
12) O.S 638/2009	27) O.S 98/2020
13) O.S 46/2010	28) EX. 15/2016
14) O.S 950/2016	ORDERS
HEARING	29) O.S 1660/2019
15) O.S 888/2020	JUDGMENT
	30) O.S 1554/2007

IInd Addl. Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 14-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 315/2014 (HEARING) IA/1/2014		K. RAMAKRISHNA Vs RAJAMMA	C.RAJANNA AND OTHERS
2	O.S. 613/2014 (HEARING) IA/1/2014		T. SRINIVASA MURTHY Vs RAJAMMA	C. RAJANNA
3	O.S. 1013/2014 (HEARING) IA/1/2014		PUTTAPPA Vs G. GURUSWAMY	MATHRU ASSOCIATES
4	O.S. 979/2017 (HEARING) IA/1/2017		MANJUNATH C Vs MANJULA T	B RANGASWAMY
5	O.S. 659/2018 (HEARING) IA/1/2018 IA/2/2018		M. VENKATASWAMY Vs RAMAKKA	K.S. S
6	O.S. 749/2018 (HEARING) IA/1/2018		K. ANAND KUMAR Vs CHANNABASAPPA ALIAS CHANNABASAVIAH	B.M ASSOCIATES
7	O.S. 1089/2018 (HEARING) IA/1/2018		LAKSHMINARAYANAMMA Vs DEVADATTA	M MAHESHA
8	O.S. 69/2019 (HEARING) IA/1/2019		VASANTH KUMAR Vs DEVARAJU	G.NARAYANA RAO
9	O.S. 1035/2019 (HEARING) IA/1/2019		SRI SRI SANTHOSH GURUJI CORONETED AS SRI SRI SRI VIDHYAVACHASPATHI VISWA SANTOSH BHARATHI SRIPADARU Vs GOOGLE INC, REP BY CHEIF EXECUTIVE OFFICER	S. RAJASHEKAR
10	O.S. 327/2020 (HEARING) IA/1/2020 IA/2/2020		AGNES Vs VIBINA B.V	T. MANJUNATHA REDDY
11	O.S. 211/2012 (EVIDENCE.) IA/1/2012		ERANNA Vs Y. C. KRISHNAIAH	V. DAYANANDA RAO
12	O.S. 173/2014 (EVIDENCE.) IA/1/2014		SUMITHRA Vs PADMAVATHI B.G.	BHASKAR.D
13	O.S. 1381/2014 (EVIDENCE.) IA/1/2014		VENKATAMMA Vs R. MAMATHA	H. M. GOPAL
14	O.S. 315/2015 (EVIDENCE.) IA/1/2015		VIDYA NARAYAN Vs AJJAPPA	MOHAMMED NIYAZ

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 14-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 363/2015 (EVIDENCE.) IA/1/2015		H C YASHODA Vs SHAMMURTHY	VEDHUKUMAR Y.S.
16	O.S. 1155/2015 (EVIDENCE.) IA/1/2015		G.KONDAPPA Vs CHOWDAMMA	ASHOKA.S.M
17	O.S. 1545/2015 (EVIDENCE.) IA/1/2015		GOWRAMMA Vs MUNIYAPPA N	LAWYERS CENTRE
18	O.S. 151/2016 (EVIDENCE.) IA/1/2016		PRASANTH.K.V Vs K.N.MOHAN REDDY	G.M.RAMA MURTHY
19	O.S. 1249/2017 (EVIDENCE.) IA/1/2017		DEVAKI Vs Y.B.SHIVASHANKAR	MKV
20	O.S. 39/2018 (EVIDENCE.) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018		DAKSHAYANI M Vs C.RAMIAH REDDY	KND
21	O.S. 141/2011 (ARGUMENTS)		R.KRISHNAMURTHY Vs C. GANADHARA	V.S.PRASAD AND ASSOCIATES
22	O.S. 103/2013 (ARGUMENTS) IA/1/2013		RAJU Vs LALITHA	S.M.RAJASHEKARAIHAH
23	O.S. 161/2013 (ARGUMENTS) IA/1/2013		D. SELVARAJ Vs M. RAJU	MS K.T. DAKAPPA AND ASSOCIATES
24	O.S. 1499/2013 (ARGUMENTS) IA/1/2013		DILSHAD BEGUM Vs MUDDAPPA	H.T. JAGANNATHA AND M.V. SRINIVASA REDDY
25	O.S. 1433/2014 (ARGUMENTS) IA/1/2014		ZEENATH UNNISSA Vs K. NASRULLA SHARIFF	N. NAGARAJA
26	O.S. 157/2016 (ARGUMENTS) IA/1/2016		N.MALLESH Vs B.N.ANNAPURNA	VIKHAR AHMED B
27	O.S. 1205/2016 (ARGUMENTS) IA/1/2016		LALITHA NAGARAJAN REP K M PRADEEP Vs NIRMALA	Nagaiah
28	O.S. 1175/2018 (ARGUMENTS) IA/1/2018		G. AMMAYYAMMA REP BY SANJAY CHANDRAKANT KHARADE Vs VENKATAREDDY	J.C. KUMAR

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 14-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 889/2020 (ORDERS.) IA/1/2020		NARASIMHAMURTHY Vs KRISHNAPPA	PRAMOD R
30	O.S. 237/2014 (A.D.R) IA/1/2014		T.R. RAJAMMA Vs M. ANASUYAMMA	M.GOPAL
31	O.S. 597/2014 (CALL ON) IA/1/2014 IA/2/2014		ZAFFERULLA KHAN Vs S. SAMUEL	B. M. SHYAM PRASAD
Cases listed below are adjourned due to Covid 19				
32	O.S. 1509/2018 (SUMMONS) IA/1/2018	23-11-2020	S.V MURALI Vs K. JAYARAMU	K. SURESH REDDY
33	O.S. 1547/2018 (SUMMONS) IA/1/2018	23-11-2020	SHOBHA C. Vs RAGHAVENDRA RAO	H. M. GOPAL
34	O.S. 3/2019 (SUMMONS) IA/1/2019	23-11-2020	JOSEPH FENN REP JACOB KURUVILLA Vs R LAKSHMAN	M.K. BHASKARAI AH
35	O.S. 13/2019 (SUMMONS) IA/1/2019	23-11-2020	MEENA KUMARI Vs AISHWARYA INFRASTRUCTURE DEVELOPERS AHUJA CHAMBERS REP BY ITS MANAGER	P SURESH
36	O.S. 105/2019 (SUMMONS) IA/1/2019 IA/2/2019	23-11-2020	B. CHANNAVERRAPPA Vs PRADEEP S.	K.N NARAHARI RAO
37	O.S. 125/2019 (SUMMONS) IA/1/2019	23-11-2020	HANUMAKKA Vs SACHIDANANDA SWAMY	M. SHIVARAJA
38	O.S. 137/2019 (SUMMONS) IA/1/2019	23-11-2020	MUNIRATHNAMMA Vs JACOB MATHEW	BABU
39	O.S. 261/2019 (SUMMONS) IA/1/2019	23-11-2020	V. RAJESH Vs ASHOK REDDY	K.V CHANDRA REDDY
40	O.S. 291/2019 (SUMMONS) IA/1/2019	23-11-2020	SATHYA SHEELAN Vs VENKATA NARASAMMA	B.R. PRABHULINGAMURTHY
41	O.S. 419/2019 (SUMMONS) IA/1/2019	23-11-2020	SUSHEELA Vs A. JOSEPH	C.R VENKATESH
42	O.S. 1475/2019 (SUMMONS) IA/1/2019	23-11-2020	VENKATAMMA Vs BHAGYAMMA	P. SURESH

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 14-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	O.S. 275/2020 (SUMMONS) IA/1/2020	23-11-2020	NAGENDRA R. Vs NARASIMHAMURTHY	A. DEVARAJA
44	O.S. 483/2020 (SUMMONS) IA/1/2020	23-11-2020	RAVI KUMAR HN Vs K R MUNIRAJU	MAREGOWDA
45	O.S. 745/2020 (SUMMONS) IA/1/2020 IA/2/2020	23-11-2020	ROSE MERI Vs PATRICK	THYAGARAJA S
46	Misc 34/2018 (NOTICE)	23-11-2020	S R SHAKUNTHALAMMA Vs RAMANNA AND OTHERS	KRAM
47	Misc 62/2018 (NOTICE)	23-11-2020	K S PREMA LEELA Vs SEETHARAMAIAH	K S RAJESH RAMANNA
48	O.S. 273/2007 (HEARING) IA/1/2007	23-11-2020	THAMMAIAH Vs CHIKKAKEMPAIAH	V. T. RAYARADDI
49	O.S. 377/2007 (HEARING) IA/1/2007	23-11-2020	MOHAMMED RIYAZUDDIN Vs S. S. MAHGANSHETTY	N. RAMESH
50	O.S. 465/2009 (HEARING) IA/1/2009	23-11-2020	UMA Vs LAKKAPPA	VASUDEVAPPA M. G.
51	O.S. 615/2014 (HEARING) IA/1/2014	23-11-2020	L. JANARDHANA BABU Vs RAJAMMA	C. RAJANNA
52	O.S. 1389/2014 (HEARING) IA/1/2014	23-11-2020	PADMAVATHAMMA Vs SHARAD	B. R. PRAKASH
53	O.S. 1279/2016 (HEARING) IA/1/2016	23-11-2020	AMMENABI Vs LAKSHMAIAH T	P H VIRUPAKSHAIAH
54	O.S. 29/2017 (HEARING) IA/1/2017	23-11-2020	PADMA NAGARAJAN Vs VINOD KUMAR PAI	RAJESHWARA P N
55	O.S. 713/2017 (HEARING) IA/1/2017	23-11-2020	NARAYANASWAMY Vs LAKSHMAMMA	FAYAZ KHAN
56	O.S. 365/2018 (HEARING) IA/1/2018	23-11-2020	V.N. SRIDHAR Vs MUNIYAPPA	K.T. DAKAPPA
57	O.S. 647/2014 (AMENDMENT) IA/1/2014	23-11-2020	ABRAHIM BIN ABRAHIM Vs CHANDRA MOHAN	PLAINTIFF PARTY IN PERSON
58	O.S. 873/2014 (AMENDMENT)	23-11-2020	H. SRIRAMA Vs GALAHANUMAKKA	N.SUBBASHASTRY

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 14-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
59	O.S. 973/2014 (AMENDMENT) IA/1/2014	23-11-2020	SYED ASGAR Vs ABDUL AZEEZ	MANZOOR PASHA AND CO
60	O.S. 1523/2015 (AMENDMENT) IA/1/2015	23-11-2020	T.PATALAPPA Vs LAKSHMAMMA	T.PRAKASH
61	O.S. 745/2016 (AMENDMENT)	23-11-2020	DHANARAJ Vs THE BLOCK EDUCATIONAL OFFICER	N.VASANTH KUMAR
62	O.S. 1353/2016 (AMENDMENT) IA/1/2016	23-11-2020	VENKATESHACHARI Vs CHANNAMADAIHAH	Chikkahonnaiah
63	O.S. 21/2017 (AMENDMENT) IA/2/2016 IA/1/2016 IA/4/2016 IA/3/2016	23-11-2020	TECHNICOLOR INDIA PRIVATE LIMITED REP BY ITS AUTHORISED REPRESENTATIVE JEEVESH KUMAR Vs CHANTHU EZHAVATTOM	SHRISHAIL NAVALGUND
64	O.S. 159/2017 (AMENDMENT) IA/1/2017 IA/2/2017	23-11-2020	NARASIMHAIAH REP BYDASHARATH Vs THE SECRETARY	
65	O.S. 285/2017 (AMENDMENT) IA/1/2017 IA/2/2017	23-11-2020	G S NARAYANA RAO Vs SEENAPPA	
66	O.S. 581/2017 (AMENDMENT)	23-11-2020	KAVERI GRAMEENA BANK REP ITS MANAGER Vs N RAMAKRISHNA	T A HARISH
67	O.S. 883/2017 (AMENDMENT) IA/1/2017	23-11-2020	MOHAMADH GHOUSE Vs LAKSHMAMMA	D MALLIKARJUNASWAMY
68	O.S. 1487/2018 (AMENDMENT) IA/1/2018 IA/2/2018	23-11-2020	MANJUNATH U. MACHALE Vs MADHU J.	RAMESH ADITHYA
69	O.S. 1531/2008 (EVIDENCE.) IA/1/2008	23-11-2020	MUNIHANUMAIHAH Vs CHIEF SECRETARY	S. D. MALLIKARJUNA SWAMY
70	O.S. 971/2011 (EVIDENCE.) IA/1/2011	23-11-2020	C LAKSHMIPATHY Vs V. @ KAMAKSHAMMA KAMAKSHI	RAJAGOPALACHAR. B.V
71	O.S. 1089/2011 (EVIDENCE.) IA/1/2011	23-11-2020	KAVERAPPA @ MANJUNATH Vs NARAYANA REDDY	G.L.VISHWANATH

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 14-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
72	O.S. 1377/2011 (EVIDENCE.) IA/1/2011	23-11-2020	LALMABEE Vs AKRAM BASHA	SATYAJIT
73	O.S. 243/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	23-11-2020	M.VISHWANATH Vs H.BYRAPPA	RAGHU.V.L.
74	O.S. 611/2013 (EVIDENCE.) IA/1/2013	23-11-2020	PAPANNA Vs MUNYAPPA ALIAS MARIYAPPA	L.RAVIKUMAR
75	O.S. 933/2013 (EVIDENCE.) IA/1/2013	23-11-2020	SAMPANGAIAH Vs CHIKKAVENKATAPPA	JAGADEESHACHARI
76	O.S. 973/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	23-11-2020	R. VALLABA REDDY Vs HUCHEERAPPA	M. EARAPPA REDDY
77	O.S. 1343/2013 (EVIDENCE.) IA/1/2013	23-11-2020	HEMALATHA. A. Vs PADMA VIJAY KUMAR	SHIVA KUMAR U.S.
78	O.S. 783/2016 (EVIDENCE.) IA/1/2016 IA/2/2016	23-11-2020	NEW LIFE IN JESUS MINISTRY CHARITABLE TRUST REP FOUNDER TRUSTEE Vs THE BENGALURU DEVELOPMENT AUTHORITY REP BY ITS COMMISSIONER	B.V. RAMA MOORTHY
79	O.S. 799/2016 (EVIDENCE.) IA/1/2016 IA/2/2016	23-11-2020	NEW LIFE IN JESUS MINISTRY CHARITABLE TRUST REP CRUZ DIVAKARAN Vs THE BENGALURU DEVELOPMENT AUTHORITY	B.V. RAMA MOORTHY
80	O.S. 633/2017 (EVIDENCE.) IA/1/2017	23-11-2020	SHIVARAM Vs A NAGARAJ	KS NARAYANASWAMY
81	O.S. 145/2019 (EVIDENCE.) IA/1/2019	23-11-2020	S SUDHA REP BY C C GOWTHAM Vs SIDDHARTHA	S RAJASHEKAR
82	O.S. 649/2019 (EVIDENCE.) IA/1/2019	23-11-2020	H V JAYAMMA Vs MUNIRAJU	K KIRAN KUMAR
83	O.S. 1265/2019 (EVIDENCE.) IA/1/2019	23-11-2020	DEEPAK C Vs BHARATHI ASHOK	H P GANGESH GOWDA
84	O.S. 923/2013 (A.D.R) IA/1/2013	23-11-2020	SAVITHRAMMA Vs SRINIVASIAH	K. RAJENDRA PRASAD

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 14-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
85	O.S. 1223/2013 (A.D.R) IA/1/2013	23-11-2020	B.K. CHANDRASHEKAR Vs H. MARAPPA	BASAVARAJ.K.M
86	O.S. 399/2006 (CALL ON) IA/1/2006	23-11-2020	GOVINDAPPA Vs GONI MARADA NARAYANAPPA	G.S. PRASAD REDDY M.A.K.
87	O.S. 1031/2014 (CALL ON) IA/1/2014	23-11-2020	Y.R.SHIVARAMAKKA Vs P KALYANI	Ramachandra A
88	O.S. 1351/2014 (CALL ON) IA/1/2014	23-11-2020	SYED MUNEER Vs MANJULA	SRINIVAS
89	O.S. 397/2015 (CALL ON)	23-11-2020	VIJAYA BANK REP BY R V RAO SO LATE SUBBA RAO Vs KRISHNAVENI	K N MAHABALESHWAR RAO
90	O.S. 731/2016 (CALL ON) IA/1/2016	23-11-2020	N. RAMA RAO Vs K.RAGHAVENDRA	V.RAJAIAH
91	O.S. 635/2010 (OBJECTIONS) IA/1/2010 IA/2/2010 IA/3/2010	23-11-2020	DAWN D SOUZA Vs PALIKE BRUHAT BANGALORE MAHANAGARA	MANMOHAN P.N.
92	O.S. 421/2015 (OBJECTIONS) IA/1/2015	23-11-2020	N JAGADEESHA Vs N RAMACHANDRA	RAJANNA. N
93	O.S. 425/2015 (OBJECTIONS) IA/1/2015	23-11-2020	SUGNANAPPA Vs A SRINIVAS	V. VIJAYASHEKARA GOWDA
94	O.S. 1075/2015 (OBJECTIONS) IA/4/2015 IA/3/2015 IA/2/2015 IA/1/2015	23-11-2020	C.N.KRISHNAMURTHY Vs PHILIP V.C	MANIVANNAN .G
95	O.S. 1141/2015 (OBJECTIONS) IA/1/2015	23-11-2020	LAKSHMAMMA Vs RAMAIAH ALIAS RAMU	L.T.GOPAL
96	O.S. 99/2016 (OBJECTIONS) IA/1/2016	23-11-2020	HANUMANTHARAYAPPA Vs MUNICHENNAPPA	M MUNIRAJU.
97	O.S. 1125/2016 (OBJECTIONS) IA/1/2016	23-11-2020	SRINIVASA REDDY Vs S VENKATESH	YVR
98	O.S. 1397/2016 (OBJECTIONS) IA/1/2016	23-11-2020	Kiran Kumar Vs Munivenkatappa M	

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 14-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
99	O.S. 453/2017 (OBJECTIONS) IA/1/2017 IA/2/2017	23-11-2020	MAHADEVI A Vs SAVITHA SATHYASHEELAPPA	
100	O.S. 879/2017 (OBJECTIONS) IA/1/2017 IA/2/2017 IA/3/2017	23-11-2020	PENUGONDA SAI GIRIDHAR REP PENUGONDA SRINIVASU Vs KISHORE P REDDY	CREST LAW PARTNERS
101	O.S. 1239/2017 (OBJECTIONS) IA/1/2017	23-11-2020	GALAPPA ALIAS DODDA GALAPPA Vs PUTTACHAR	YRPS